| 167 Written | Answers | SEPTEMBER 11, 1981 | | | Written An | · 168 | |
|-------------|----------|--------------------|-----|--------|------------|-------------|------|
| 1 | 2 * 2 | 3 | 4 | 5 5 | 6 | 7 | 8 |
| July | 311 | 324 | 297 | 325 | 330 | 353 | 394 |
| August | 321 | 321 | 298 | 327 | 331 | 36 0 | 397 |
| September | 334 | 319 | 302 | 331 | 336 | 363 | 402: |
| October | 335 | 316 | 304 | 330 | 340 | 365 | 406 |
| November . | 331 | 315 | 306 | 330 | 340 | 368 | 411 |
| December | 326 | 306 | 306 | 330 | 335 | 374 | 408- |

Burden on the Exchequer due to delay in implementation of approved projects

3919. PROF. AJIT KUMAR MEHTA:

SHRI JAGPAL SINGH:

SHRI RAM VILAS PASWAN:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that certain important projects in the steel sector have been considerably delayed resulting in heavy burden on the Exchequer; (b) if so, details thereof stating the reasons and the extent of increase in their cost anticipated as a result thereof; and

(c) the measures taken by Government for the expeditious implementation of the approved projects to avoid further escalation in their cost?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). The table below indicates the position:

| Name of the Project | | Approved commis- sioning schedule | Likely commis- sioning schedule | Sanctioned cost | Revised cost | | |
|---|---|--------------------------------------|------------------------------------|-----------------|-----------------|---------|--|
| n de la companya de l Na companya de la comp | | | | | (Rs. in crores) | | |
| Bokaro | | | June, 19 79 | March, 1983 | 947 . 24 | 1396.90 | |
| 4 MT Expansion | | | Dec., 1982 (CRM) | Sept., 1983 | | | |
| Bhilai | | • | Dec., 1981 | Oct., 1982 | 937.71 | 1459.73 | |
| 4 MT Expansion . | | | June, 1983 (7th BF) | June, 1983 | | | |
| Silicon Steel Project | • | • | Jan., 1981 | Dec., 1982 | 109.73 | 153.05 | |

The main factors responsible for slippages in the construction schedule are delays in equipment supply, non-availability of critical items from indigenous sources and inadequate resource mobilisation by some of the construction agencies. The expansion projects of Bokaro and Bhilai Steel Plant_s were sanctioned in 1974 on the basis of the prevailing $price_s$ of that year and did not include any element of escalations during the period of construction. Therefore, there would have been a certain increase in their sanctioned costs in any case even

169 Written Answers BHADRA 20, 1903 (SAKA) Written Answers 170

if the projects had been completed in time according to the original schedule. As it is, the increase on this account estimated on the basis of revised schedules are Rs. 186.33 crores and Rs 258.20 crores respectively. It is difficult to segregate the amount attributable to escalations arising out of time over-run from normal escalations.

(c) Frequent review meetings are taken at various levels with the concerned agencies by the Plant, SAIL and the Department of Steel to impress upon them the need to adhere to the committed schedules by increase of resources and efforts; wherever possible, intervention of the concerned Ministries i_s : Iso sought.

International airlines interested to touch Dum Dum again

3920. SHRI SOMNATH CHATTER-JEE:

> SHRI JYOTIRMOY BOSU: SHRI ARJUN SETHI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that several international airlines which had earlier discontinued their services to Calcutta some years ago are now interested to touch Dum Dum again;

(b) if so, the names of those sirlines;

(c) whether it is also a fact that some airlines have already approached Government for landing right permission;

(d) if so, names of those airlines;

NEW STREET

成物開設 実施設に 外知られた おんちょうしん

(e) how long will Government take to give them landing right permission at Dum Dum? THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir. No foreign airline has so far expressed its intention to reopen its air services to Calcutta within its bilateral entitlement, except that K.L.M. Royal Dutch Airline had made a request for operating a service to Calcutta as an additional flight over and above its entitlement under the air services agreement. This could not be agreed to.

(b) Does not arise.

(c) No, Sir.

(d) and (e). Do not arise

Impact of increase in prices of Petroleum products on foreign assistance

3921. SHRI SAMAR MUKHER-JEE: Will the Minister of FINANCE be pleased to state whether he is aware that the Centre's decision to raise the prices of petroleum products will further increase dependence on foreign assistance?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): Government does not believe that its recent decision to raise the prices of petroleum products will further increase our dependence on foreign assistance. The price increase provides resources to finance an expanded programme of oil exploration and production which will increase domestic produelion of oil. Further more, the increase in prices will moderate the growth of demand for petroleum products. Both factors will help to reduce import needs and therefore also reduce the Balance of Payments deficit thus reducing the need for external finance.

Foreign exchange reserves

3922. SHRI P. K. KODIYAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the foreign exchange reserves fell consi-

Ante Antonio